

SPECIAL BENCH
COURT - II

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/693(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

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| IN THE MATTER OF | SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 10 |

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For HUDCO
Mr. A Jain, Adv.
Mr. D Jain, Adv.

Mr. Joy Saha, Sr. Adv.] For Respondent in
Mr. Rishav Banerjee, Adv. IA(I.B.C)/693(KB)2024
Mr. Rajarshi Banerjee, Adv.

Mr. Abhishek Jain, Adv.] For Resolution Professional
Ms. Meenakshi Manot, Adv.

ORDER

1. Ld. Sr. Counsel/Ld. Counsel for the parties present.
2. **IA(I.B.C)/693(KB)2024:**
 - a) The assurance recorded in our Order dated 18.04.2024 that no CoC meeting would be held in the meantime, will be continued till the next date of hearing.
 - b) Post this matter on **13.08.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)